12

One can be that there may be a new enterprise, and in an enterprise which is just started, there may be a problem in starting this scheme. Then, there are certain corporations which work at one place at one time and at another place at ano-So, that can be a problem. ther time. Then, the multiplicity of the unions can also be a problem. It can lead to a lot of problems. So, these are some of the areas

SHANTI G PATEL: Sir. there are a large number of public sector undertakings in which workers' participation is not being implemented at all levels. In this case, is there any programme of the Government to have this participation programme implemented by a certain date? As I said earlier, there are a large number of industries in which this has not been implemented.

Secondly, the question is how these workers' representatives are going to be appointed. One is direct election. other is nomination through the workers' unions. These workers' unions have been recognised not on the basis of election, that is, through votes, secret ballot, workers, but according to the whims of the managements concerned. May therefore, submit that the Government should see that proper representatives who are directly elected or nominated through workers' unions, in whom the have shown confidence through hallot, are sent at the participating levels to have proper participation.

SHRI **VISHWANATH** PRATAP SINGH: It is not true that nothing has been done. I have already said that in 42 enterprises at shop floor level and at plant level, the scheme has been implemented and 13 are in the process of implementation. Regarding the suggestion of the election process, it was considered. .

MR. CHAIRMAN: I think the Labour Minister will reply.

SHRI VISHWANATH PRATAP SINGH: I suppose, Sir.

DR. SHANTI G. PATEL: 7 want 'yes' or 'no' reply.

MR. CHAIRMAN: No. he reply. It is the Labour Minister who will reply as this pertains to the representation of labour, Now, Mr Sukomal Sen-

SHRI SUKOMAL SEN: Regarding participation in the Board of workers. Directors, there is a demand from the labour side that the number of labour Directors in the Board of Directors should be equal to the Directors taken from the management side with equal powers and status in the decision making process. In view of this, whether the Government is ready to accept that suggestion emanated from the trade unions?

MR, CHAIRMAN: Parity for Woour.

VISHWANATH PRATAP SHRL SINGH: At present we do not have 50 per cent representation. We are going on with the scheme which we announced in December. Certainly there could he a goal for future.

MR. CHAIRMAN: Question No. 384,

Quality control of stainless steel products

384 SHRI J. P. GOYAL: SHRI RAMCHANDRA BHARDWAJ: †

Will the Minister of STEEL. MINES AND COAL be pleased to state:

- (a) whether Government have 3.17 mechanism to control the quality of staintess steel products being sold in the market;
- (b) if so, what are the details in this regard; and
- (c) if no such mechanism exists, whether Government propose to introduce any mechanism so as to check the overflow of sub-standard stainless steel products?

THE MINISTER OF STEEL MINES AND COAL (SHRI VASANT SATHE): (a) to (c) A Statement is laid on the Table of the House.

ě

[†]The question was actually asked on the floor of the House by Shri Ramebandra Bharadwai.

13

14

(a) to (c) At present there is no exclusive mechanism to control the quality of stainless steel products. However, the production of stainless steel in the Alloy Steels Plant, Durgapur and Salem Steel Plant is assured by chemical analysis and thecking of physical and chemical properties at various stages of production. Manufacturers of the consumer products may, at their option, adopt ISI Certification marks which assures a well defined system of inspection, testing and quanty control during production. To facilita's the producers to produce quality products, Covernment of India has set up Small Industries Service Institutes, Extension Centres, Regional Testing Centres and Field Testing Stations. The Institutes Centres advise the producers about the nechanism of inspection etc.

There is presently no proposal for introduction of any additional measures to control the quality of stainless steel products.

श्री रामचन्द्र भारदाज : माननीय मंत्री जी ने ग्रपने उत्तर मे कहा है कि फिलहाल वेदाग इस्पात के उत्पादों की किस्म पर नियंत्रण रखने के लिए कोई विशिष्ट कियाविधि नही है। ग्रौर फिर यहां में प्रारम्भ कर ग्रंत में इन्होने कहा है कि इस्पान के उत्पादों की किम्म पर नियंत्रण रखने के लिए कोई ग्रतिरिक्त उपाय लाग करने का कोई प्रस्ताव नहीं है।

मान्यवर, मै निवेदन करना चाहता हुं कि वेदार ग्रौर मिश्र इस्पात के चक्कर में उपभोक्ता लटा जा रहा है । तो सरकार का भी कुछ कर्तव्य होता है ग्रौर में माननीय मंत्री जी से स्पष्टतया जानना चाहता ह कि क्या कोई ऐसी प्रक्रिया वह निर्धारित करेंगे कि जिसमें कि मिश्र और वेदाग इस्पातो को ग्रलग-ग्रलग समझा जा सके ग्रौर उपभोक्ता सही कीमत दे सके. सही कीमत पर चीज पासके ?

श्री वसंत साठे मभापनि जी, यह वेदाग जो स्टील हैं इस्पान, जिस स्टेनलैस स्टील कहते है, उसमे यह सम्भव नहीं **हैं** कि जो छोटे-छोटे लोग वर्तन या चीजें बनाते है, उसके ऊपर कोई सरकार की तरफ में मीधा नियवण रखा जाए--बहुत से छोटे उद्योग है, लेकिन सरकार ने एक प्रावधान किया है कि ग्राई० एम० ग्राई० स्टैण्डई का सर्टिफिकेशन ले सकते है यह उद्योग बनाने वाले ग्रौर लोगों को चाहिए कि जिनका ग्राई० एस० ग्राई० मार्क है, ऐसी ही चीजे ल, जो सब-स्टेण्डर्ड चीज है वह न लें। मैं तो कहगा कि यह कन्जयमर मुबमेट के लिये बड़ा श्रादर्श क्षेत्र है श्रीर इसमे लोगों को भी सहयोग देना चाहिए । सरकार ने तो इसकी व्यवस्था कर दी है ग्राई० एस० ग्राई० मार्क की--इतना ही मैं स्पष्टता से कह सकता हं।

श्री रामचन्द्र भारद्वाजः मान्यवरः उपभावता ही लुटे जाए ग्रौर उपभोक्ता ही व्यवस्था भी करें कि वह किस तरह न लुटे जाएं, यह कहां तक सम्भव है, मै नहीं कह सकता।

जहां तक उपभोक्ताओं के सहयोग की वात है, तो उपभोक्तान्रो की जेंब पर सीधा इसका ग्रमर पडता है । सहयोग ती पूर्णतया प्राप्त है माननीय मंत्री जी को अंस हमारी सरकार को, मगर सरकार को भी इसमें पहल करनी चाहिए ग्रौर ग्राई० एस० श्राई० ब्रांड की मुहर कहा लगी होगी, इसका भी सही-सही हम लाग ग्राकलन नहीं कर सकते, इसका मृत्याकन हम लोगो के साहस की वात नहीं है क्योंकि ग्राई० एस० ब्राई० महर तो कही लगी हुई मिल सकती है, महर नकवी भी हो सकती है। श्रव जहां में इसका उत्पादन होकर निकलता है, उस बिट् पर ग्रगर किमी तरह का नियंत्रण इस्पात के इस्तेमाल मे नही होगा. तो सम्भवत इसमे कुछ काम नहीं हो सकेगा।

इसलिए मैं माननीय मंत्री जी से यह ग्रनरोध कम्पा ग्रौर जानना चाहगा कि क्या जिसको जो कोटा मिलता है बेदाग का, क्योंकि भ्रगर कोई उत्पादक है, तो उसको शीट मिलती होगी. वह शीट वेदाग है या मिश्र, वह कारखाना कैसा बना रहा है, इसकी जवाव देही . . .

16

श्री बज़न्त साठे: यह बात फिर से जो बेदाग है या नहीं, वह तो दाग देखन वाले को पता लगेगा । हम यह कर सकते है जैसे मैंने कहा--हमने यह कहा कि दाग न लगे इसका इंतजाम ग्राई० एस० ग्राई० मार्क का हो, लेबिन ग्रब यह कहते है कि वह मार्क दिखता नहीं । . . . (व्यवधान) . . .

श्री रामचन्द्र भारद्वाज: कभी-कभी वह छिप जाता है ? मेकग्रप से दाग भी छिप जाते है।

श्री वसन्त साठे: मुझे यह नही मालूम, दाग तो छिप सकता है मैक्श्रप से लेकिन वेदाग कैसे छिप सकता है तो सभापित जी, इंतजाम जो हमने किया है, देखिए, जनता से सहयोग जरूर चाहिए । सभापति जी. मेरा कहना है कि कन्जयूमर मूवमेंट ग्रपने देश में एक तरह से वायकाटिंग बैड गुड्ज होनी चाहिए । हमने श्रापको मोहर दे दी, ग्रंब वह मोहर नकली है या ग्रसली है, इसके लिए भ्राप इस चीज को सरकार के या पुलिस ऋधिकारी के भी नजर में लाए तभी कोई कार्यवाही हो सकती है। इससे ज्यादा करना पुरकार के लिये स्राज संभव नही है ।

WELCOME TO THE VISITING DIGNI-TARIES FROM MAURITIUS

MR. CHAIRMAN: Hon'ble Members. I have an announcement to make. We have with us this morning seated in the special box. His Excellency Mr. Chattradhari Daby, Speaker of the Legislative Assembly of Mauritius, Mrs. Daby and Mr. Jagdish Goburdhan Member of the Legislative Assembly of Mauritius who are currently on a visit to our country.

On behalf of the Members House and on my own behalf, I take pleasure in extending a very hearty welcome to our distinguished guests and wish them a very enjoyable and fruitful stay in our country. We hope that during their stay with us they will have opportunity to see and learn more about our and our people. Through them we convey

our greetings and good wishes to the Members of the Legislative Assembly of Mauritius and the friendly people of Mauri-

ORAL ANSWERS TO QUESTIONScontd.

SHRI SUSHIL CHAND MOHUNTA: Sir, I have one or two questions to make on this

MR. CHAIRMAN: You can put only one question.

SHRI SUSHIL CHAND MOHUNTA: Sir, the questions are so inter-linked that it will be difficult to say whether they are two or one. I would like to know whether it is a fact that high grade quality stainless steel is not being produced in country and imports through private channels of this item has been liberally per-If so, what is the foreign exchange involvement and why no have been taken to produce high grade quality stainless steel and by what year, we are expected to achieve self sufficiency in this.

SHRI VASANT SATHE: Sir, we arz trying to produce high grade quality stainless steel-the Alloy Steel Plants as well as Salem but even today, the quantity stainless steel produced in the country, only 10 per cent is produced in these public sector plants. Rest are produced in the private sector plants but whatever we are able to produce, they are being allowed to be imported. Now, we are trying to see. It is a question of whole steel production which will include stainless steel We are trying to see how we become self-reliant in this but it will take quite some time.

ठाकुर जगतपाल सिंह : ग्रादरणीय मंत्री जी यह बतायेगे कि जो स्टील की चादरें हैं उनको इलैक्टोप्लेटिंग**ः** स्टेनलैंस में मिलाकर बेची जा रही क्या ग्राप उसे चैक करने की सो**च रहे**

श्री वसंत साठे : यह जो इस तरह का प्रोसैंस है उसक ऊपर हमारा कोई कन्द्रोल नहीं हो सकता है । क्या कर सकते है, हमारी नजर में नही है ।

SHRI INDRADEEP SINHA: Sir, statement that has been laid on the Table of the House is as difficult to understand as Bhagwat Gita. Now, the Minister begins with a statement: there is no exclusive mechanism. That means, there is some general mechanism and when read, further, we do not find that there is any general mechanism either. There are only extension centres and small industries service institutes and regional district centres. Where is the mechanism? Actually, there is no mechanism. Now, question is: is it possible for the Government and does the Hon'ble Minister think it necessary to prevent adulteration stainless steel? This is a kind of adulteration. The Government cannot escape responsibility by throwing the burden on the consumers. Can the Government take measures to prevent adulteration of stainless steel sheets by stamping them requiring every manufacturer of stainless steel utensils to use only certified cheets? That will save the small coins in country; because today what 's happening in the country is that our small coins are being melted and put in "homemade" stainless steel and thus second grade stainless steel sheets are created. Is it necessary for the Government to certity the sheets and ask the manufacturers to use only the certified sheets?

SHRI VASANT SATHE: Sir. it is a good suggestion worth considering.

श्री जगदम्बी प्रपाद यादव : सभापित जी, मंत्री जी जानते हैं कि यह जमाना स्टेनलेस-स्टील का ग्रा गया है ग्रीर स्टेनलेस स्टील हर काम में ग्राज व्यवहार कर रहे है, इसलिए उपभोक्ता की यह ग्राकांक्षा है कि सरकार ऐसी व्यवस्था डाले ग्रीर इसलिए मेरा यह प्रश्न है कि स्टेनलेस-स्टील में क्वालिटी की पहचान कर मकें ग्रीर पहचान कर ग्रुच्छी चीजें खरीद सकें, जो ग्रच्छे स्टेण्डड की हों, इसके लिए मैं सरकार से यह पूछना चाहता

हूं कि सरकार अपनी कोई दुकान या अपनी कोई मैंनेजमेण्ट व्यवस्था डाल सकती है माडल के रूप में ? यह मांडल अच्छी चादरों और अच्छी चीजों के हों और अपने साथ जो कॉपरेटिव है, उसकों लेकर ऐसे मांडल की दुकाने, चाहे होल-सेल में या रिटेल में जगह-जगह पर डालें, जिससे कि कंज्यूमर यह समझ सके कि इस प्रकार की क्वालिटी अच्छी है और इस प्रकार की वीजें खरीदनी चाहिएं। चूकि आपने सब चीजें यहा पर रखी हैं कंज्यूमर पर, इसलिए मैं चाहता हूं कि कुछ मांडल कुछ नमूने ऐसे पेश करें, जिससे कि सचमुच ही कंज्यूमर को लाभ हो।

श्री वसन्त साठं : सर, में फिर से आपके माध्यम से यह कहना चाहना हूं कि देण भर में यह बान जाहिर हो कि लोग, जिन चीजों पर ग्राई०एम०ग्राई० मार्क है, वही मॉडल ,वही ग्रच्छी चीजें हैं, उन्ही को लें, दूसरी चीजों को न लें। इसका प्रचार हमारे माननीय सदस्य भी देश भर में करें श्रौर लोगों को भी बताएं तो श्राप ही ग्राप इसके ऊपर कंट्रोल ग्रा जाएगा।

श्री सैयद रहमत श्रली: सर, बेदाग स्टील के वारे में श्राली-जनाब मिनिस्टर साहव ने कज्यूमर मूवमेन्ट चलाने की वात, करते हुए हमें बेश्रावाज करने की कोणिश की है। लेकिन मैं धीमी श्रावाज में यह बात श्रजं करना चाहता हूं कि सुपर-बाजार, जो पालियामेट अनेक्सी में है, वहा पर तो जाहिर हैं कि स्टेण्डर्ड की चीजें श्रानी चाहिए लेकिन वदवख्ती से मैंने यहां से कुछ गिलासेज खरीदे स्टील कें वे दागदार निकले। तो मैं मंत्री जी से यह जानना चाहता हूं कि हमें बेश्रावाज करने के वजाय इन दागदार धब्बो को मिटाने की कोशिश मरकार की तरफ स की जाएगी या नहीं?

† شری سید رحمت علی: مر - یه داغ استیل کے بارے میں عالی جناب منستر صاحب نے

†[] Transliteration in Arabic Script.

کلزیومر مرومینت چلانے کی بات
کرتے ھرئے ھمیں بے آواز کرنے کی
کوشش کی ھے - لیکن میں دھیمی
آواز میں یہ بات عرض کرنا چاھتا
ھوں کہ سیر بازار جو پارلیمنت
انیکسی میں ھے وھاں پر تو ظاھر
لیکسی میں ھے وھاں پر تو ظاھر
ھے کہ اسٹلڈرڈ کی چھڑیں آئی
چاھئیں لیکن بدہختی سے میں نے
چاھئیں لیکن بدہختی سے میں نے
یہاں سے کچھ کاسیز خریدے اسٹیل
یہاں سے کچھ کاسیز خریدے اسٹیل
نے وہ داغدار نکلے تو میں مندری جی
سے یہ جاننا چاھتا ھوں کہ ھمیں
بے آواز کرنے کے بجائے ان داغدار
دھیوں کو متانے کی کوشھ سرکار

श्री वसन्त साठे: यह तो काफी पुरजोर ग्रावाज में शिकायत की है। सुपर वाजार के जो लोग होगे, वे जरूर इसको नोट करेंगे ग्रीर कैसे दाग वह मिटा सकें, इसकी कोशिश करेंगे।

MR. CHAIRMAN: Next question.

385. [The questioner (Shr. Leonard Scioman Saring) was absent. For answer vide cols. 39-40 infra.]

386. [The questioner (Shri Krishna Kumar Birla) was absent. For answer, vide cols. 40-41 infra.]

Service conditions in public sector undertakings

*387. DR. BAPU KALDATE:

DR SHANTI G. PATEL: †

Will the Minister of FINANCE he pleased to state:

(a) whether it is a fact that public sector undertakings under his Ministry have different set of rules and guidelines with

regard to pay and allowances and eiher service conditions for their employees;

- (b) if so, what are the reasons therefor; and
- (c) what steps Government propess to take to bring uniformity in this reger I in all the public sector undertakings"

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANA-RDHAN POOJARI): (a) to (c) A Statement is laid on the Table of the Horse.

Statement

While the general conditions of service (Conduct Rules, Disciplinary Rules etc.) governing the employees of the in litutions coming under the administrative control of the Ministry of Financ, are broadly similar, the pay and allow nees of employees of different institutions such as the Reserve Bank of India, the commercial banks, insurance corporation, Regional Rural Banks etc. are different The difference is on account of historica factors and the fact that the function the institutions and the nature of work are different. In view of this, there cannot be complete uniformity in the pay and allowances of employees in different institutions,

DR. SHANTI G. PATEL: Sir as you are aware, the Supreme Court, the stage boards and other wage fixing authorities have fixed wages on the basis of a certain principle and this principle is to fix stages on the basis of conditions prevailing in the industry-cum-region. What we find now is that a number of public sclor undertakings are not fixing wages and service conditions on this basis. Mr. I know from the hon. Minister what steps he proposes to take so that the wages and service conditions are fixed at least on the basis of industry-cum-regions

SHRI JANARDHAN POOJARI. Sir, so far as part (a) of the question is concerned, it refers to public sector to refer takings under our Ministry, the Fir ace Ministry. And, as you know, Sir, the undertakings which are under the Figure Ministry are the Reserve Bank of 1 Jia,

[†]The question was actually asked on floor of the House by Dr. Shanti G. Patel.